

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3106**

TO BE ANSWERED ON THE 20TH AUGUST, 2025/ SRAVANA 29, 1947 (SAKA)

DETAILS OF DRUGS SEIZED ON PORTS

3106 SHRI P. P. SUNEER:

Will the Minister of Home Affairs be pleased to state:

(a) the details of notified substances under the NDPS Act seized by the agencies under the Ministry like the DRI and Customs Department on Indian ports during last five years, yearwise and instance-wise details including port, drug seized, quantity and estimated values;

(b) the details of notified substances under the NDPS Act that were seized during attempts to import or export the drugs, year-wise and port-wise; and

(c) details of action taken against the importers and exporters of the drugs, FIRs filed, charge sheets accepted and firms or individuals convicted for importing or exporting notified drugs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) Details of notified substances under the Narcotic Drugs and Psychotropic Substances (NDPS) Act seized by all Drug Law Enforcement Agencies (DLEAs) as reported to Narcotics Control Bureau (NCB) during last five years (2020 to 2024), year-wise, instance-wise including ports, drug seized, quantity and estimated values is at Annexure-I.

(c) Details of action taken against the importers and exporters of the drugs, FIRs/ NDPS cases filed, status of cases and firms or individuals convicted is at Annexure-II.

Details of notified substances under the Narcotic Drugs and Psychotropic Substances (NDPS) Act seized by all Drug Law Enforcement Agencies (DLEAs) as reported to Narcotics Control Bureau (NCB) during last five years (2020 to 2024), year-wise, instance-wise including ports, drug seized, quantity and estimated values.

S. No	Year	Port Name	Agency	Seizure Date	Drug	Quantity (In Kg)	Value (In Cr)
1	2020	Jawaharlal Nehru Port Authority (JNPA), Mumbai, Maharashtra	DRI	8/8/2020	Heroin	191	382
2	2021	V.O. Chidambaranar Port, Tuticorin, Tamil Nadu	DRI	20/4/2021	Cocaine	303	1515
3		JNPA, Mumbai, Maharashtra	DRI	01/7/2021	Heroin	294	588
4		Adani Port, Special Economic Zone (SEZ), Mundra, Gujarat	DRI	19/9/2021	Heroin	2988	5976
5		JNPA, Mumbai, Maharashtra	DRI	5/10/2021	Heroin	25	50
6		(Container Freight System) CFS Gandhidham, Gujarat	DRI / Gujarat ATS	28/4/2022	Heroin	201	402
7	2022	Pipavav Port, Gujarat	DRI	29/4/2022	Heroin	90	180
8		CFS ,Raigarh, Maharashtra	DRI	30/4/2022	Heroin	29	58
9		Adani Port, SEZ, Mundra, Gujarat	DRI	26/5/2022	Cocaine	52	260
10		Adani Port, SEZ, Mundra, Gujarat	Gujarat ATS / Customs	11/7/2022	Heroin	75	150
11		JNPA, Mumbai, Maharashtra	Maharashtra Police	15/7/2022	Heroin	73	146
12		JNPA, Mumbai, Maharashtra	Delhi Police	04/9/2022	Heroin	345	690
13		Shyama Prasad Mookerjee Port, Kolkata, W.Bengal	DRI / Gujarat ATS	10/9/2022	Heroin	39	78
14		JNPA, Mumbai, Maharashtra	DRI	1/10/2022	Methamphetamine	198	158
					Cocaine	9	45
15	JNPA, Mumbai, Maharashtra	DRI	7/10/2022	Cocaine	50	250	
16	2023	AV Joshi CFS, Gandhidham, Kachchh, Gujarat	DRI	8/8/2023	Cocaine	1	5
17	2024	CFS, Mundra, Gujarat	Customs	28/7/2024	Tramadol Tablets	68,78,000 (In Nos)	275
18		CFS, Mundra, Gujarat	Customs	13/9/2024	Tramadol Tablets	25,41,000 (in Nos)	102
19		CFS, Kolkata	Customs	28/10/2024	Tramadol Injection	1000 (no.)	0.017

Source: NCB

Details of action taken against the importers and exporters of the drugs, FIRs/ NDPS cases filed, status of cases and firms or individuals convicted

S.No	Port Name	Action taken against the firms involved (including importer/exporter/Shipping line etc)	Status of FIR/ charge sheet/NDPS complaint filed / conviction
1	Jawaharlal Nehru Port Authority (JNPA), Mumbai, Maharashtra	The proprietor of M/s Sarvin Exports and Custom House Agent (CHA) were arrested during the investigation. Total 5 persons arrested	Under Trial
2	V.O. Chidambaranar (VOC) Port, Tuticorin, Tamil Nadu	One person arrested	NDPS case filed
3	JNPA, Mumbai, Maharashtra	Owner of the Export Import company M/s Sandhu Exports was arrested during the investigation. Total 5 persons arrested	Under Trial
4	Adani Port, Special Economic Zone (SEZ), Mundra, Gujarat	Action under Customs Brokers Licensing regulations 2018 against three Custom Brokers M/s Pacific Industries Ltd., Ahmedabad, M/s Contrans Shipping Pvt. Ltd., New Delhi and M/s Saarthee Shipping Co. Ltd., Gandhidham was initiated and accordingly, 03 licenses have been prohibited and intimated to concerned parent policy section for further necessary action under Customs Brokers Licensing Regulations (CBLR) 2018. Total 3 persons arrested The case was transferred to NIA for investigation.	NDPS case filed
5	JNPA, Mumbai, Maharashtra	Total 5 persons arrested	Under Trial
6	Container Freight System (CFS) Gandhidham, Gujarat	The Proprietor of M/s Balaji Traders, Uttarakhand has been arrested.	NDPS case filed

7	Pipavav Port, Gujarat	No linkage to any firm found	NDPS case filed
8	CFS ,Raigarh, Maharashtra	One person was arrested during investigation.	Chargesheet not yet framed
9	Adani Port, SEZ, Mundra, Gujarat	NDPS case filed against six accused. Total 3 persons arrested	NDPS case filed
10	Adani Port, SEZ, Mundra, Gujarat	Case is being handled by Gujarat ATS	--
11	JNPA, Mumbai, Maharashtra	Case is being handled by Maharashtra Police	--
12	JNPA, Mumbai, Maharashtra	Case is being handled by Delhi Police	--
13	Shyama Prasad Mookerjee Port, Kolkata, West Bengal	Proprietor of import firm is absconding and nonailable arrest warrant has been issued against him by the Session Court. Currently GSTIN of the firm is suspended.	NDPS case filed
14	JNPA, Mumbai, Maharashtra	The Proprietor of the importing company was arrested during the investigation.	Under Trial
15	JNPA, Mumbai, Maharashtra	The Proprietor of the importing company was arrested during the investigation.	Under Trial
16	AV Joshi CFS, Gandidham, Kachchh, Gujarat	Unclaimed Cargo	No
17	CFS, Mundra, Gujarat	Criminal Complaint filed against the Exporter firm and action against Custom House Agent initiated for violations under CBLR 2018 regulations. One person arrested	Criminal Complaint No. 68/2025 filed in the Hon'ble Court of the Sessions Judge (Special Judge-NDPS), Bhuj on 20.03.2025 against 04 accused persons and the exporter firm.
18	CFS, Mundra, Gujarat		
19	CFS, Kolkata	Investigation is in progress	--

Source: Department of Revenue